

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 28.08.2020

<u>CIVIL CASES</u>	
<u>I Session</u>	<u>II Session</u>
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. OS 1479/2009	1. OS 627/2014
2. OS 231/2012	2. MISC 51/2014
3. MISC 15/2013	3. MISC 53/2015
4. OS 351/2013	4. MA 15/2018
5. MVC 17/2013	5. OS 599/2013
6. MVC 613/2015	6. MA 1/2020
7. RA 25/2018	7. MISC 37/2013
8. RA 1/2018	<u>HEARING</u>
9. RA 43/2018	8. OS 149/2013
10. OS 79/2014	9. OS 309/2018
	10. OS 651/2012
	<u>JUGEMENT</u>
	1. OS 231/2013 C/W. OS 66/2010

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 28-08-2020**

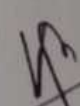
Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S 21/2014	Arguments	11.	C.C 718/2006	Arguments
2.	O.S 451/2016	Arguments	12.	C.C 948/2019	Arguments
3.	O.S 161/2017	Arguments	13.	C.C 1174/2019	Arguments
4.	O.S 95/2011	Hearing	14.	O.S 85/2019	Hearing
5.	O.S 239/2014	Hearing	15.	O.S 290/2019	Hearing
6.	O.S 329/2014	Hearing	16.	O.S 321/2019	Hearing
7.	O.S 265/2017	Hearing	17.	O.S 480/2019	Evidence
8.	O.S 405/2019	Evidence	18.	O.S 481/2019	Evidence
9.	O.S 557/2019	Evidence	19.	PCR 53/2016	Evidence
10.	PCR 226/2014	Evidence	20.	PCR 40/2019	Evidence

Note:

Separate cancelled cases list will be notified.


 27/8/2020
Prl. Civil Judge & JMFC
 Nelamangala.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H

CAUSE LIST DATED 28-08-2020

MORNING SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.542/2013	Hear	NRN	HSR
2	O.S.134/2004	Arguments	KGS	RDS
3	O.S.504/2018	Evidence	HP	GG
4	O.S.200/2014	Arguments	NV	BPG, SSK
5	O.S.304/2018	Hear	SMYN	TSR
6	O.S.215/2020	Vakalath	GG	RK
7	O.S.464/2007	Hear	AS	VG, TS
8	O.S.252/2014	Hear	KNS	MR
9	O.S.544/2013	Arguments	NRN	DHR, THR
10	CC 2472/2020	Hear	APP	KNS

AFTERNOON SESSION

1	O.S.46/2014	Arguments	DSJ	Exparte
2	O.S.64/2019	Evidence	YAD	AH
3	O.S.418/2018	Evidence	MR	RB
4	O.S.222/2020	W/s & Objection	NLS	LS
5	O.S.218/2012	Hear	SS	GSL
6	C.Misc.154/2020	Advance	Revanna	
7	C.Misc.153/2020	Advance	Revanna	
8	O.S.46/2007	Arguments	BRS	RK
9	O.S.48/2007	Arguments	BRS	RK
10	C.Misc.168/2020	Orders	MM	

NOTE: Evidence will be recorded through Video Conference only

Ch
27/8/2020
I Addl. CJ & JMFC,
Nelamangala

Note: All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka